

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations,
2016)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF BLUR ARCADE PROPERTIES
PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Blue Arcade Properties Private Limited
2.	Date of incorporation of corporate debtor	15/04/2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies -Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70200MH2005PTC152665
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop No.3, Floor-0, A 1, Bhawani Mata CHS, N M Joshi Marg, Deepak Cinema, Delisle Road, Lower Parel, Mumbai 400013.
6.	Date of closure of Insolvency Resolution Process	25.11.2024
7.	Liquidation commencement date of corporate debtor	17.12.2024
8.	Name and registration number of the insolvency professional acting as liquidator	Girish Krishna Hingorani Reg No: IBBI/IPA-002/IP-N00842/2019-2020/12695
9.	Address and e-mail of the liquidator, as registered with the Board	5C, Mehta Sadan, S H Parelkar Marg, Dadar, Mumbai 400028. Email: girish2207@rediffmail.com,
10.	Address and e-mail to be used for correspondence with the liquidator	5C, Mehta Sadan, S H Parelkar Marg, Dadar, Mumbai 400028. Email: ip.bluearcade@gmail.com
11.	Last date for submission of claims	16.01.2025

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the Blue Arcade Properties Private Limited on 17th December, 2024 of *passing of order of liquidation under section 33 of the Code.*

The stakeholders of Blue Arcade Properties Private Limited are hereby called upon to submit their claims with proof on or before 16th January, 2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 19.12.2024

Place: Mumbai



Girish Krishna Hingorani
Liquidator

Blue Arcade Properties Private Limited
Registration No. IBBI/IPA-002/IP-N00842/2019-2020/12695
Authorisation of Assignment
Valid till 31.12.2025

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Girish Krishna Hingorani
Liquidator
Blue Arcade Properties Private Limited
Registration No. IBBI/IPA-002/IP-N00842/2019-2020/12695
Authorisation of Assignment
Valid till 31.12.2025



फॉर्म बी जाहिर घोषणा (इन्सॉल्व्हन्सी ऑण्ड बँकरप्टसी बोर्ड ऑफ इंडिया (परिसमापन प्रक्रिया) रेग्युलेशन्स, २०१६ चे नियम १२ अन्वये)		
ब्ल्यू आर्केड प्रॉपर्टीज प्रायव्हेट लिमिटेडच्या भागधारकांचे लक्ष वेधण्याकरिता		
क्र.	तपशिल	वर्णन
१	कॉर्पोरेट क्रणकोचे नाव	ब्ल्यू आर्केड प्रॉपर्टीज प्रायव्हेट लिमिटेड
२	कॉर्पोरेट क्रणकोची स्थापना तारीख	१५.०४.२००५
३	ज्या प्राधिकरणाअंतर्गत कॉर्पोरेट क्रणकोची स्थापना/नोंदणीकरण झाले आहे	कंपनी निबंधक - मुंबई
४	कॉर्पोरेट क्रणकोचे कॉर्पोरेट ओळख क्रमांक /मर्यादित दायित्व ओळख क्रमांक	U70200MH2005PTC152665
५	कॉर्पोरेट क्रणकोचे नोंदणीकृत कार्यालय व प्रधान कार्यालयाचे (काही असल्यास) पत्ता	दुकान क्र.३, मजला-ओ, ए १, भवानी माता कोहोसो एन एम जोशी मार्ग, दिपक सिनेमा, डेलिस्टे रोड, लोअर परळ, मुंबई - ४०००१३.
६	अपतदारी उराव प्रक्रिया संपाप्ती तारीख	२५.११.२०२४
७	कॉर्पोरेट क्रणकोची परिसमापन प्रारंभ तारीख	१७.१२.२०२४
८	परिसमापक म्हणून कार्यरत अपतदारी अधिकाऱ्याचे नाव व नोंदणी क्रमांक	गिरीश कृष्णा हिंगोरानी नोंदणी क्र. IBBI / IPA-002 / IP-N00842 / 2019-2020 / 12695
९	मंडळासह नोंदणीकृत प्रमाणे परिसमापकाचे पत्ता व ई-मेल	५,सी, मेहता सदन, एस एच पोलकर मार्ग, दादर मुंबई - ४०००२८. ई-मेल : girish2207@rediffmail.com
१०	परिसमापकासह पत्रव्यवहाराकरिता वापरण्याचे पत्ता व ई-मेल	५,सी, मेहता सदन, एस एच पोलकर मार्ग, दादर मुंबई - ४०००२८. ईमेल : ip.bluearcade@gmail.com
११	दावा सादर करण्याची अंतिम तारीख	१६.०१.२०२५

येथे सूचना देण्यात येत आहे की, राष्ट्रीय कंपनी कायदा न्यायाधिकरण, मुंबई खंडपीठाने दि.१७ डिसेंबर २०२४ रोजी संहितेच्या कलम ३३ अंतर्गत परिसमापनाचा आदेश पारित करून ब्ल्यू आर्केड प्रॉपर्टीज प्रायव्हेट लिमिटेडचे परिसमापन सुरू करण्याचे आदेश दिले आहेत.

ब्ल्यू आर्केड प्रॉपर्टीज प्रायव्हेट लिमिटेडच्या भागधारकांना १६ जानेवारी २०२५ रोजी किंवा त्यापूर्वी पुराव्यासह त्यांचे दावे बाब क्र.१० विसरू नमूद केलेल्या पत्त्यावर परिसमापकाकडे सादर करण्याचे आवाहन करण्यात आले आहे.

वित्तीय धनकांनी त्यांचे दावे पुराव्यासह इलेक्ट्रॉनिक माध्यमातूनच सादर करावेत. इतर सर्व धनको पुराव्यासह वैयक्तिकरित्या, पोस्टने किंवा इलेक्ट्रॉनिक माध्यमातून दावे सादर करू शकतात. दाव्यांना खोटा किंवा दिशाभूल करणारा पुरावा सादर केल्यास दंड आकारला जाईल.

दिनांक : १९.१२.२०२४
ठिकाण: मुंबई

गिरीश कृष्णा हिंगोरानी
परिसमापक
ब्ल्यू आर्केड प्रॉपर्टीज प्रायव्हेट लिमिटेड
नोंदणी क्रमांक IBBI / IPA-002 / IP-N00842 / 2019-2020 / 12695
असाइनमेंटची अधिकृतता
वैधता ३१.१२.२०२५ पर्यंत